

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 626 of 2020

IN THE MATTER OF:

KVR Industries Pvt. Ltd.

...Appellant

Versus

P.P. Bafna Ventures Pvt. Ltd.

...Respondent

Present:

**For Appellant: Mr. Yogesh Jagia, Mr. Vikram and
Mr. Aahana Madhyala, Advocate**

**For Respondent: Mr. S. Niranjan Reddy, Sr. Advocate with
Ms. Malvika Kapila Kalra**

ORDER
(Virtual Mode)

29.07.2020 Heard the Learned Counsel for the Appellant for Corporate Debtor.

Let Notice be issued on Respondents by Speed-Post returnable by 27.08.2020. Requisites along with process fee, if not filed, be filed by 31.07.2020. If the Appellant provides the e-mail addresses of the Respondents, Let Notice be also issued through e-mail.

The Registry is directed to List the matter on **27th August, 2020**.

[Justice Venugopal M.]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

[Dr. Ashok Kumar Mishra]
Member (Technical)